GOVERNMENT OF INDIA MINISTRY OF SHIPPING

LOK SABHA UNSTARRED QUESTION NO.2085 TO BE ANSWERED ON10TH MARCH, 2016

INLAND WATERWAYS

2085.SHRI RAGHAV LAKHANPAL: DR. RAMESH POKHRIYAL "NISHANK": SHRI K.N. RAMACHANDRAN:

Will the Minister of SHIPPING be pleased to state:

पोतपरिवहनमंत्री

- (a) the details of the inland waterways available in the country at present, State/UT-wise;
- (b) whether the Government proposes to encourage inland waterways system, if so, the details thereof;
- (c) the details of the inland waterways proposed to be developed during the next three years, State/UT-wise;
- (d) the funds allocated for this purpose during the last three years and the current year, year and State/UT-wise; and
- (e) the extant policy of the Government regarding construction of National Waterways Transport Grid which was supposed to cover primarily five national waterways?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON. RADHAKRISHNAN)

- (a): The following five waterways have been declared as National Waterways so far. The details of these waterways State / UT- wise are as below:
 - i) Ganga-Bhagirathi-Hooghly river system (Allahabad-Haldia-1620 km) in the states of Uttar Pradesh, Bihar, Jharkhand and West Bengal as NW-1, declared in 1986.
 - ii) River Brahmaputra (Dhubri-Sadiya-891 km) in the state of Assam as NW-2 declared in 1988.
 - iii) West Coast Canal (Kottapuram-Kollam) along with Udyogmandal and Champakara Canals (205 km) in the state of Kerala as NW-3 declared in 1993.
 - iv) Kakinada- Puducherry canals along with Godavari and Krishna rivers (1078 km) in the states of Andhra Pradesh, Telangana, Tamil Nadu and Union territory of Puducherry as NW-4 declared in 2008.
 - v) East Coast Canal integrated with Brahmaniriver and Mahanadi delta rivers (588 km) in the states of West Bengal and Odisha as NW-5 declared in 2008.
- (b): Yes, Madam. The "National Waterway Bill, 2015" for declaration of 106 additional waterways as National Waterways has already been passed by the LokSabha during Winter Session, 2015. The same is expected to be considered by the RajyaSabha during the current Budget Session, 2016.

Besides the proposal for declaration of 106 additional waterways as National Waterways, a project named as "Jal Marg Vikas" has been taken up with technical and financial assistance of the World Bank for the capacity augmentation of National Waterway-1 from Haldia to Allahabad. The project aims at providing an assured depth of 2.5 - 3.0 metresof fairway to enable safe navigation of at least 1,500 – 2,000 tonne vessels.

- (c):The process for preparation of techno economic feasibility studies / detailed project reports for the proposed 106 New waterways has been initiated and based on the availability of resources and outcome of these reports, the number and scope of waterways to be developed in the next three years would be decided.
- (d): The amount allocated fordevelopment of NWs during the last three years are given below:

(Rs. In crores)

Year	Amount allocated as per RE	Expenditure
2012-13	148.11	147.85
2013-14	144.00	130.0752
2014-15	118.985	118.9836
2015-16	287.72	286.52(upto Feb. 2016

(e): For the waterways covered under the Integrated National Waterways Transportation Grid (INTG) proposals are being taken up subject to their feasibility and availability of resources..
